

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR PLANET MARATHI SELLER SERVICES PVT LTD	
AT 2ND FLOOR, SUNRISE TOWER, MIDC, MAROL, ANDHERI, EAST MUMBAI, MUMBAI CITY, MUMBAI, MAHARASHTRA-400093	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
S. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Planet Marathi Seller Services Pvt Ltd PAN: AALCP2643Q CIN: U93000MH2020PTC342101
2.	Address of the registered office Registered office: 2nd Floor, Sunrise Tower, MIDC, Marol, Andheri, East Mumbai, Mumbai City, Mumbai, Maharashtra-400093
3.	URL of website https://www.planetmarathi.com/
4.	Details of place where majority of fixed assets are located Presently, there are no fixed assets available in the company as per the last updated Balance Sheet for FY 2022-2023. The Suspended Board of Directors has not been cooperative; accordingly, an application under Section 19(2) of the Insolvency and Bankruptcy Code has been filed before the Hon'ble NCLT. Gala Property situated at 1009, 10th Floor C, D Wing, Shiv Solitaire, Village Bandivali, Tal - Jogeshwari East, Mumbai 400060 (The detail of the Fixed Asset (Gala) has been obtained from Claim filed by a Creditor)
5.	Installed capacity of main products/ services Not Applicable [As there are no fixed assets/manufacturing facilities available in the company]
6.	Quantity and value of main products/ services sold in last financial year The books of accounts of the CD were last audited for the Financial Year ended on 31/03/2023. As per the last available audited financial statements, total revenue from the operations of the company stood at approx. INR 9.49Crores.
7.	Number of employees/ workmen Since no information has been provided by the suspended board of management, the details of employees are not available presently.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: The financial statements and other details of the CD can be obtained by sending an email to cirp.planetmarathi@gmail.com . The list of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.planetmarathi@gmail.com
10.	Last date for receipt of expression of interest January 21, 2026
11.	Date of issue of provisional list of prospective resolution applicants January 31, 2026
12.	Last date for submission of objections to provisional list February 5, 2026
13.	Date of issue of final list of prospective resolution applicants February 15, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants February 20, 2026
15.	Last date for submission of resolution plans March 28, 2026
16.	Process email id to submit Expression of Interest cirp.planetmarathi@gmail.com
17.	Details of the corporate debtor's registration status as MSME Since no information has been provided by the suspend board of management the MSME status of the CD is unknown.

Rishabh Sethi (IBBI/IPA-001/IP-P-02842/2023-2024/14377)
Resolution Professional-Planet Marathi Sellers Services Private Limited
AFA Valid till June 30th, 2026
Registered Email Id: ip.rishabhsethi@gmail.com
Process E-mail ID: cirp.planetmarathi@gmail.com
Date: 6th January, 2026
Place: Mumbai